

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:2526
ANSWERED ON:07.03.2003
EXPORT OF TEXTILES
ASHOK NAMDEORAO MOHOL;MANIBHAI RAMJIBHAI CHAUDHARY

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Government propose to increase textile exports;
- (b) if so, whether Government have taken any step in this direction;
- (c) if so, the details thereof;
- (d) whether the new Textile Development and Regulation Order, 2001 has helped exports of textiles; and
- (e) if so, the details thereof ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANAGOUDA R. PATIL (YATNAL))

(a) to (c) Government have been taking various steps to increase textile exports. Some of the important initiatives are:-

- i) The Government has de-reserved the woven segment of readymade garment from the SSI sector. It has also raised the SSI investment limit for knitted segment to Rs. 5 crores.
- ii) The Technology Upgradation Fund Scheme (TUFS) has been made operational from 1-4-1999 to facilitate the modernisation and upgradation of the sector.
- iii) Weaving, processing and garment machinery, which are covered under TUFS, have been extended the facility of accelerated depreciation at the rate of 50%. Cost of machinery has also been reduced through Fiscal Policy measures. This would further encourage modernisation.
- iv) With a view to encouraging backward integration, the custom duty on shuttleless looms and other important textile machinery has been brought from 15% to 5%.
- v) National Institute for Fashion Technology (NIFT), its six branches and Apparel Training & Design Centres (ATDCs) are running various courses/programmes to meet skilled manpower requirements of textile industry especially apparel in the field of design, merchandising and marketing.
- vi) Facilities by way of eco-testing laboratories have been created to enable exporters to get the textile products pre-tested for conforming to the requirements of importing countries.
- vii) The Government has launched a centrally sponsored scheme titled `Apparel Park for Export Scheme` for imparting focused thrust for setting up of apparel manufacturing units of international standards at potential growth centres and to give fillip to exports.
- viii) For upgrading infrastructure facilities at important textile centers, a scheme `Textile Centre Infrastructure Development Scheme (TCIDS) has been launched.

(d) & (e) The Textile (Development & Regulation) Order, 2001 has made the Government machinery more industry friendly and less obtrusive. The salient features of the new order are as follows:-

- presentation of the material has been simplified making for easier comprehension;
- procedures of filing of Information Memoranda on installation of machines in respect of spinning, knitting and powerloom sectors have been combined into one part;
- provisions for requirement of submitting fees alongwith Information Memorandum have been deleted;
- Requirement of an acknowledgement to the Information Memoranda, which lead to unnecessary work and repeated visits to the office of Textile Commissioner have been removed;

- Some powers of Textile Commissioner to issue directions have been retained so that he may discharge his responsibility in respect of hank yarn obligation order, reverse twist order, Olive green shade and marking on textiles. It has also been made clear that the Textile Commissioner can now insist on markings on the imported textile articles also;

- Keeping in view the inadequacy of regulatory machinery available with the Textile Commissioner, powers of the Textile Commissioner to control production and supply have been diluted by and large. With a view to protecting the industrial units from possible harassment by inspectors, it has been provided that powers of search and seizure would be exercised by an officer not below the rank of Assistant Director.

Though not directly affecting exports of textiles, the new order, by providing a more friendly environment, should provide encouragement to textile manufacturers for exports.